

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 8408/2019

(Arising out of impugned final judgment and order dated 16-08-2019 in U/S 482/378/407 No. 644/2016 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

HUMA HUSSAIN & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No. 141167/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT) (IA No. 141169/2019 - EXEMPTION FROM FILING O.T.)

WITH

SLP(Cr1) No. 11562/2019 (II)

Date : 25-04-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AJAY RASTOGI  
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Samir Ali Khan, AOR  
Mr. Abhishek Chaudhary, AOR

For Respondent(s) Mr. Rohit K. Singh, AOR  
Mr. Aviral Saxena, Adv.

Mr. Prashant Shukla, Adv.  
Mr. Parvez Alam, Adv.  
Ms. Sumita Banu, Adv.  
Mr. Satyajeet Kumar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Perused the letter circulated by learned counsel for the petitioners seeking adjournment due to personal difficulty.

Adjourned for two weeks.

(JAYANT KUMAR ARORA)  
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)  
BRANCH OFFICER